CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 322/2001
in
O.A. NO.1940/2000

New Delhi this the 11th day of July, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI M.P.SINGH, MEMBER (A)

Tarsem Lal Verma S/O Madan Lal,
R/O 7-A, M.S.Flats, Minto Road,
New Delhi.   ... Applicant

(In person)

-versus-

1.   Shri Yogender Narain,
      Secretary, MOD,
      South Block, New Delhi.

2.   Shri Falguni Rajkumar,
      JS (Trg), MOD,
      New Delhi.   ... Respondents
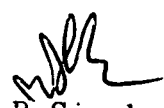
O R D E R   (ORAL)

Shri Justice Ashok Agarwal:-

By an order passed on 3.10.1997 in OA
No.1211/1991 respondents were directed to reinstate
the applicant back in service forthwith with full
backwages. Aforesaid order was directed to be
complied with within a period of eight weeks from the
date of service of the order. As far as the aforesaid
directions are concerned, they have been complied with
as applicant has been reinstated back in service and
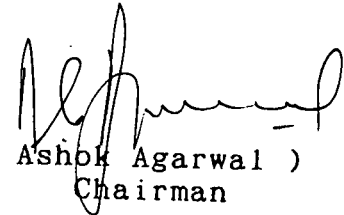has been paid full backwages.

2.   By the present contempt petition, a
grievance is raised by applicant that respondents have
failed to regularise his service and they have
continued him on probation basis. Aforesaid judgment

does not contain a specific direction to the respondents to regularise his services. Continuance of applicant's services on probation was faulted in the aforesaid judgment for the purpose of quashing the order of discharge issued against him.

3. In the circumstances, we find that no case has been made out to take action for contempt. Present contempt petition, is accordingly rejected. It goes without saying that it will be open to applicant, if he is so advised, to institute a fresh OA seeking adequate reliefs which may be due to him in law.

4. At this stage, applicant states that though he has been paid backwages for the period he was discharged from service, he has yet not been paid for a period over six months prior to the date of discharge. It will be open to applicant to claim the aforesaid salary in the OA that he may choose to file.

(M.P.Singh)
Member (A)

(Ashok Agarwal)
Chairman

/as/